

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 13**  
**340/241-242/PB/2018**

**IN THE MATTER OF:**

Parveen Aggarwal

.... Applicant/petitioner

v.

Signature Builders Pvt. Ltd. & Ors.

.... Respondent

**Order under Section 241-242.**

**Order delivered on 05.10.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**

**Hon'ble President**

**Sh. S. K. MOHAPATRA,**

**Hon'ble Member (Technical)**

**PRESENTS:**

For the Applicant:

Ms. Deepti Bhardwaj,

For the Respondent:

Ms. Jayashree Shukla Dasgupta,  
Adv. for R1-6.

**ORDER**

For order, see CP No. 337/241-242/PB/2018.

05.10.2018  
Aarti